

[Print](#)**Defective Case Register from 2026-01-06 to 2026-01-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/55028/2025	KAPILA CHARAN NAYAK	2026-01-06	Period of Delay 2560 days 2. Vakalatnama properly stamped, Executed and accepted-- not proper stamped
2	D-BLAPL/3/2026	OM PRAKASH SARAN	2026-01-06	Name of the petitioner mentioned in cause title not tally with the Rejection order and signature put in V.nama.
3	D-CONTC/54637/2025	AJAYA KUMAR PRADHAN	2026-01-06	Code Not Indicated
4	D-RSA/175/2026	SUSANTA KUMAR BARAL	2026-01-06	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid 2.The Case No. under A-2 be corrected.3.Vernacular Certificate not furnished in the I.A.
5	D-WP(C)/55218/2025	BISWAJIT NAYAK	2026-01-06	Date of annex-1 not tally with Index.
6	D-BLAPL/108/2026	SUKANTA KUMAR NAYAK	2026-01-06	Petitioner signature not attested by the Jail Authority.
7	D-WP(C)/49747/2025	GAYNENDRA KUMAR PARIDA	2026-01-06	i) Address of Res. no. 4 not properly mentioned. ii).Receipt Showing Serv.copy To cg not Filed.
8	D-WP(C)/55116/2025	SRINIVAS MOHANTY	2026-01-06	1. In Declaration under affidavit, both Writ petition and I.A no. of paragraphs not furnished. 2. Date of execution in V. Nama not furnished.
9	D-CRLREV/57/2026	BIJAYA KUMAR NAYAK (3)	2026-01-06	1. An affidavit and declaration and page mark not available in petition .
10	D-ABLAPL/136/2026	SIDHARTHA DAS	2026-01-06	page no.12 partially neat.
11	D-CONTC/53999/2025	KAIBALYA PANDA	2026-01-06	1.page no.10 to 16 partially legible.2. As per or.dtd.30-7-2025 op. nos. 1 and 2 to be furnished in the cause title
12	D-BLAPL/67/2026	RAJESH KUMAR MAHAPATRA	2026-01-06	1. Case pending before the Lower Court incorrectly mentioned in the petition.
13	D-WP(C)/55289/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under affidavit, both Writ petition and I.A no.of paragraphs not furnished.
14	D-WP(C)/54845/2025	BIBHUTI BHUSAN NANDA	2026-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Paragraph no. not correctly furnished in the declaration.2.WP(C) No.under Annexure-4 does not tally with Index and para-21 of the petition.3. Petitioner no.2 not executants in V.nama.
15	D-MATA/31/2026	BISWAJIT SAHOO	2026-01-06	AU fee Rs 2/ not filed
16	D-WP(C)/166/2026	BICHITRA NARAYANA SATAPATHY	2026-01-06	1.Annex-2 wrongly mentioned at page no.18 instead of Annex-4.2.Hologram of Rs.50/- to be paid in V.nama.
17	D-ABLAPL/127/2026	SK. ZAFARULLA	2026-01-06	paragraphs not correct in declaration of affidavit.
18	D-WP(C)/55311/2025	NIHAL RATH	2026-01-06	page no. 22 not neat.
19	D-BLAPL/87/2026	KRUSHNA CHANDRA MEHER	2026-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.The deponent not authorized by the petitioners to swear the affidavit. 2. Annexures not reflected at page No. 9, 17 and 37. 3. Court fees of Rs. 6/- not paid in V.nama (only Rs.6/- paid). 4.Hologram of Rs.50/- not affixed in V.nama.

				5..mobile Phone Numbers Of All The Signing Advocates Not Indicated
20	D-CONTC/54094/2025	PRAVASH CHANDRA JENA	2026-01-06	PAGE NO. 12 NOT PAGINATED2.PAGE NOS.19 20 29 30 NOT NEAT
21	D-CMAPL/130/2026	SUVASHISH PATTANAIK	2026-01-06	Code Incorrect. 2. Reference certificate not furnished
22	D-WP(C)/55507/2025	GYANENDRA KUMAR TRIPATHY	2026-01-06	Vernacular certificate not furnished in affidavit of I.A. and DTD. 10-12-2025 to be furnished in annex.5 as per prayer.
23	D-CRLMC/40326/2025	SIBA PRASAD SAHOO	2026-01-06	1. Nomenclature not furnished in V.nama.
24	D-FAO/54895/2025	DARPANARAYAN PATTNAYAK (SR.PANEL COUNSEL)	2026-01-06	Code not correct
25	D-ABLAPL/40122/2025	JYOTIRMAYA SAHOO	2026-01-06	i) opp.party no. 4 is minor but not represented in vakalatnama . ii) For further S.R. after removal of defect
26	D-CONTC/55266/2025	ADV	2026-01-06	Name of the op no.6 not legible
27	D-FAO/265/2026	JYOTI RANJAN DEO	2026-01-06	1.Proforma O.Ps No-2 to 6 not made parties in this Appeal.
28	D-WP(C)/55441/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under affidavit, no. of paragraphs not furnished both Writ petition and I.A
29	D-WP(C)/54645/2025	SATYAJIT MOHAPATRA	2026-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-RVWPET/55354/2025	SIDHESWAR MALLIK	2026-01-06	AU fee Rs 2.25/- to be paid.
31	D-WA/55480/2025	SRINIBAS KHANDAI	2026-01-06	1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid. 2.AU fee Rs 2.25/- to be paid. 3.Cause Title In order.Respondent no. 3 not a party in wp (c) I.A. filed for implement of R-3. i) Status of the parties not furnished. ii) In being aggrieved there should be one prayer. iii) Para no. not correctly furnished in declaration of both the IAs. Put up for SR after removal of defect.
32	D-WP(C)/54653/2025	AJAYA KUMAR BARIK	2026-01-06	Nomenclature not correctly furnished in V>Nama
33	D-WP(C)/54588/2025	SHASHI BHUSAN JENA	2026-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with cause title.
34	D-CRLMA/84/2026	ADV.	2026-01-06	Put up for SR after filing of c. copy of impugned order.
35	D-RSA/45/2026	PRASANTA KUMAR SATAPATHY	2026-01-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Court Fee Rs.2460/- Payable Not Paid. 2.C.Fee Payable be corrected in the Memo. of Appeal.Put up for further S R after payment of C.Fee for computing the period of limitation
36	D-WP(C)/53731/2025	SRINIVAS MOHANTY	2026-01-06	Paragraph not mentioned in the affidavit and also I.A
37	D-CONTC/54087/2025	ADV.	2026-01-06	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED 2.COPY OF CAUSE TITLE IN W,P(C) NO.31356/2024 BE FILED THEN PUT UP FOR SR
38	D-CRLMC/113/2026	RAJIB BIHARI MISHRA	2026-01-06	1. NBW order not correctly furnished in synopsis.
39	D-WP(C)/55148/2025	GYANA RANJAN SETHI	2026-01-06	1. Detail address of O.P.-2 not mentioned.

40	D-WP(C)/55468/2025	SRINIVAS MOHANTY	2026-01-06	1. Page no 12 not legible
41	D-CONTC/51614/2025	ADV.	2026-01-06	i) Date of disposal in FAO 509/2014 mentioned in para-2 of the petition not correct.ii) Name of the Res. no. 3 and 4 not mentioned in cause title
42	D-RSA/51494/2025	ABHILASH MISHRA	2026-01-06	1.Appellant-2 not executed the Vakalat.
43	D-STREV/54829/2025	CHITTA RANAJAN DAS	2026-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. further SR after filling of c copy of tribunal order and assessment order
44	D-WP(C)/146/2026	TAPAN KU. JENA SAMANTA	2026-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-WP(C)/53881/2025	CHITTA RANJAN PATTNAIK	2026-01-06	1. As per affidavit,name of father of the deponent not tally with cause title.
46	D-WP(C)/55088/2025	SANJIB MOHANTY	2026-01-06	As per Index- date not tally with annexures .5 and 6 2.Subject Code incorrectly Mentioned
47	D-ABLAPL/74/2026	SIDHARTHA MISHRA	2026-01-06	1. Page No. 9 is not legible properly.
48	D-BLAPL/122/2026	ABHAS MOHANTY	2026-01-06	i) Address of the petitioner in cause title not tally with Rejection order.
49	D-ABLAPL/201/2026	JAYADEBA BEHERA	2026-01-06	Petitioner name mentioned in the petition not tally with the signature put in Affidavit AND V.nama
50	D-WP(C)/55129/2025	RAMESH SAHOO	2026-01-06	Page 17 21 31 and 41 not neat.
51	D-WP(C)/55165/2025	SUBHADUTTA ROUTRAY	2026-01-06	Page nos. 35 36 51 52 53 55 56 and 57 not neat.
52	D-WP(C)/373/2026	SUNIL KUMAR PANDA	2026-01-06	.Subject Code Not Furnished .
53	D-WP(C)/55273/2025	GHANASHYAM DASH	2026-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-WP(C)/53543/2025	ASIT KUMAR JENA	2026-01-06	1.Hologram of Rs.50/- to be Paid on V>Nama
55	D-WP(C)/55090/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under affidavit In writ petition and I.A no. of paragraphs wrongly mentioned.
56	D-BLAPL/173/2026	SANJIT MISHRA	2026-01-06	1. Pending before the court mentioned in the cause title not tally with Rejection order. 2.S.T case no mentioned in the rejection order not mentioned in the cause title of the application.
57	D-WP(C)/55443/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under Affidavit,no. of paragraphs not furnished in the Writ petition and I.A 2.The date of execution of V. Nama has not been made
58	D-WP(C)/55403/2025	SOHARDDA SUMAN	2026-01-06	c.copy of order dtd 20-2-2025 vide annex.19 not filed and also C.T. of above annex. to be filed.2.page nos. 37 38 40 42 and 52 partially legible.
59	D-WA/54443/2025	MANASH RANJAN MOHANTY,A.G.A	2026-01-06	i)Status of the appellants not correctly furnished. ii) Address of the appellant no. 3 not correctly furnished.iii) Anx-10 wrongly mention in being aggrieved. v) C. copy of impugned order not filed. vi) Put up for SR after removal of defects.
60	D-STREV/54807/2025	BIBHUTI BHUSAN PANDA	2026-01-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee payable 100/ paid 6/ . rest amount to be paid

61	D-SAO/54587/2025	SWETA PATNAIK	2026-01-06	u/s-82 of E.S.I Act SAO not maintainable
62	D-ABLAPL/310/2026	BIBHU PRASAD DAS	2026-01-06	.Name Of The Filing Advocate Not In Capital Letters In The Petition
63	D-WP(C)/53616/2025	LINGARAJ SARANGI	2026-01-06	Page nos.13 and 26 not legible.
64	D-CRLA/137/2026	SANTOSH KUMAR MOHANTY	2026-01-06	1. Receipt showing copy on A.G. Filed,but on vigilance counsel not filed 2.Court fees of Rs.10.00 not paid 3. Grounds paras not alphabetically marked
65	D-WP(C)/52379/2025	BIVUDATTA CHALAN	2026-01-06	1.Age of the Petitioner No.4. Not Furnished.
66	D-WP(C)/55475/2025	SRINIVAS MOHANTY	2026-01-06	1. Page no 12 not legible
67	D-WP(C)/55113/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under affidavit, both Writ petition and I.A,no. of paragraphs not furnished. 2. Date of execution in V. nama not furnished.
68	D-WP(C)/53876/2025	DR. JITENDRA KUMAR LENKA	2026-01-06	1.Date of order under Annexure-11 does not tally with Index.
69	D-WP(C)/55569/2025	SOUBHAGYA SWAIN	2026-01-06	.Subject Code incorrectly Mentioned
70	D-CONTC/455/2026	ADV	2026-01-06	i) Paragraph no. not correctly furnished in the declaration of the affidavit.
71	D-WP(C)/54089/2025	NIROD KUMAR SAHU	2026-01-06	welfare fund of Rs.50/- not paid.
72	D-BLAPL/107/2026	NRUSINGHA NANDA MOHAPATRA	2026-01-06	14-NOT PROPERLY INDEXED. Annexure-1 and 2 not properly paginated.
73	D-CRLMP/39705/2025	BIJAYA KUMAR NAYAK (3)	2026-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. IN INDEX SYNOPSIS DATE CHART and IN AFFIDAVIT THE NAME OF PETITIONER NOT CORRECT 2. COPY OF DISP. ORDER PASSED IN CRLMP NO.246/2025 BE FILED
74	D-ABLAPL/232/2026	SURESH CHANDRA PRADHAN	2026-01-06	1. The date of sign by the deponent is not furnished in affidavit. 2. Annexure-III of the application not reflected in the Index
75	D-CRLMC/40611/2025	ARUN KUMAR BEHERA	2026-01-06	1. Annexure-1 described a twice in the petition.
76	D-WP(C)/227/2026	GOPINATH MISHRA	2026-01-06	Both the parties not mentioned in the V.nama.
77	D-WP(C)/53736/2025	SRINIVAS MOHANTY	2026-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 affidavit of the I.A not correctly mentioned.
78	D-BLAPL/34/2026	BASANTA KUMAR DAS	2026-01-06	Paragraphs incorrectly mentioned in petition as well as declaration of the affidavit.
79	D-ABLAPL/44/2026	ARIJEET MISHRA	2026-01-06	year of C.T. not correct in synopsis and petition.
80	D-CONTC/53978/2025	ADV.	2026-01-06	C.T. of annex.1 not filed.
81	D-ABLAPL/81/2026	AKHAND	2026-01-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
82	D-ABLAPL/97/2026	YUVRAJ PAREKH	2026-01-06	1. The name of the C.T. Case No. mentioned in the Cause Title and petition appears to be not correct. 2. Index is not paginated properly
83	D-CRLMC/40349/2025	RAJENDRA NARAYAN ROUT	2026-01-06	1. Charge sheet to be filed

84	D-WP(C)/53506/2025	SAMARENDRA MOHANTY	2026-01-06	1.Signature Of The Petitioner Not Tally With C.T.
85	D-WP(C)/54728/2025	DEBIPRASAD MOHANTY	2026-01-06	1. Paragraph in declaration of the affidavit not correctly numbered. 2.Subject Code Not Furnished .
86	D-CONTC/53994/2025	KAIBALYA PANDA	2026-01-06	OP. no.1and 2 are not party in cause title as per or.dtd.30-7-2025
87	D-WP(C)/55282/2025	KRISHNA CHANDRA SAHU	2026-01-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular certificate not mentioned affidavit in the I.A
88	D-WP(C)/55155/2025	SUBHADUTTA ROUSTRAY	2026-01-06	page nos.35 36 54 55 56 58 and 59 not neat.
89	D-CRLMC/39892/2025	SOUBHAGYA KUMAR DASH	2026-01-06	1.Annexure number not correctly furnished in para no.5.
90	D-CONTC/53874/2025	PARTHA MUKHERJI	2026-01-06	COPY OF CAUSE TITLE IN EXECUTION CASE NO.02/1997 BE FILED AND THEN PUT UP FOR SR
91	D-BLAPL/132/2026	DEBASIS SAHOO	2026-01-06	i) Upper part of page 18 not legible.ii) Name of the petitioner no. -3 in cause title not tally with his sign in the vakalatnama.
92	D-WP(C)/55096/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under affidavit, no. of paragraphs not furnished in both Writ petition and I.A
93	D-ABLAPL/193/2026	ASUTOSH ROUT	2026-01-06	Annexure-1 not reflected at page No.8
94	D-WP(C)/55284/2025	KRISHNA CHANDRA SAHU	2026-01-06	Page 36 not neat.
95	D-ABLAPL/100/2026	BISWAJIT SAHOO	2026-01-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The name of the petitioner mentioned in Cause Title does not tally with that of his signature in Affidavit and V.nama
96	D-CRLMC/40356/2025	BIKRAM KESHARI BAL	2026-01-06	This may be registered as CRLREV.
97	D-CONTC/54028/2025	ADV.	2026-01-06	1. Sl. no. 2 not correctly furnished in affidavit.
98	D-ABLAPL/92/2026	MRITUNJAY BANERJEE	2026-01-06	1. G.R.case No. has not been furnished in Cause Title and petition
99	D-CRLMC/40641/2025	AMULYA RATNA PANDA	2026-01-06	1. As per impugned order under Annexure-2,Nomenclature of the case (C.T.Session) does not tally with Synopsis and petition
100	D-BLAPL/39639/2025	SANJUKTA MUNDA	2026-01-06	i) Page mark of Index not tally with Book mark.ii) paragraph sl. no. 9 repeated in the petition.III)Paragraph sl. no. mentioned in affidavit not correct.iv) Page no. 36 not legible. v) Instead of T.R. case no. 138/2025 in the cause title ,para -1, prayer of the petition it is mentioned as special case no. 138/ 2025. For further S.R. after removal of the defect.
101	D-WP(C)/55288/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under affidavit,no. of paragraphs not furnished both Writ petition and I.A
102	D-WP(C)/55184/2025	DEBASHISH KUMAR PANDA	2026-01-06	As per index page no.88 not found.
103	D-WP(C)/54623/2025	SASWATI MOHAPATRA	2026-01-06	Page no. 14 not available.Page no. 18 not in proper place
104	D-WP(C)/55141/2025	SUBHADUTTA ROUSTRAY	2026-01-06	Page no.35 36 49 50 51 53 and 54 not neat.
105	D-STREV/54823/2025	CHITTA RANAJAN DAS	2026-01-06	further SR after filling of c copy of annex-1 and 6
106	D-CRLA/35611/2025	PRAVASH CHANDRA JENA	2026-01-06	Put up for S.R. after redacting the names of victim/ appellants and her relatives from entire brief, filing of

				index,synopsis and date chart and marking of page Nos. from trial court judgement.
107	D-WP(C)/54095/2025	PRABIR KUMAR RAY, A.G.A	2026-01-06	3-AUTHENTICATION FEE IS DEFICIENT. D.C.fee of Rs.3.80/- to be paid.
108	D-ABLAPL/95/2026	YUVRAJ PAREKH	2026-01-06	1. C.T. case No. furnished in the Cause Title appears to be not correct.
109	D-WP(C)/54249/2025	HIMANSHU BHUSAN DASH	2026-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraph no. not furnished in the declaration.
110	D-WP(C)/55109/2025	SRINIVAS MOHANTY	2026-01-06	1. Page no 4 of the Writ petition not signed by the advocate. 2. In declaration under affidavit, both Writ petition and I.A no. of paragraphs not furnished. 3. Date of Execution in V. nama not furnished.
111	D-BLAPL/60/2026	JUGALA KISHORE PANDA	2026-01-06	14-NOT PROPERLY INDEXED.
112	D-CRLMC/40498/2025	LALITENDU MISHRA	2026-01-06	1. Page no.15 repeated twice.
113	D-WP(C)/53907/2025	SIBADUTTA RAMAPRASAD MISHRA	2026-01-06	1.O.P. No-1 may not be party being a Judicial Officer
114	D-WA/55341/2025	BIPLABA P.B. BAHALI	2026-01-06	Legible copy of page no. 32 to be filed.
115	D-WPCRL/40478/2025	DURGA PRASAD PRADHAN	2026-01-06	23-NOMENCLATURE NOT CORRECTLY FURNISHED . IT MAY BE REGISTERED AS CRLMP 2..Subject Code incorrectly Mentioned
116	D-CONTC/53846/2025	ADV.	2026-01-06	REFERENCE CERTIFICATE NOT FURNISHED
117	D-BLAPL/142/2026	DEEPAK KU SAHOO	2026-01-06	i) Order sheet of connecting pages not properly arranged.
118	D-CRLMP/40163/2025	KABIRAJ PRADHAN	2026-01-06	IN V.NAMA ONE OF THE COUNSELS NAME NOT WRITTEN
119	D-CRLMC/40726/2025	SANJIB KUMAR BHANJADEO	2026-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
120	D-ABLAPL/53/2026	RAMDAS ACHARY	2026-01-06	As per index page no.11 not found.
121	D-CRLA/37024/2025	SUBASH CHANDRA PRADHAN	2026-01-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 189 days. I.A. not filed. 2.Rs. 12/- to be paid on v.nama. C.T. and P.S. case no.not correct in being aggrieved.
122	D-CMP/55558/2025	SUMIT KUMAR MOHANTY	2026-01-06	3-AUTHENTICATION FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. Pages No--108 114 and 119 not accompanied with the Petition.
123	D-WA/55079/2025	SASWAT DAS, A.G.A.	2026-01-06	1. Authentication fee due on the Appellate Court Judgement Rs Rs.6.75 Not Paid. 2. Code Indicated but In correct. 3. Impugned order should be confined to one in the Being aggrieved Portion.
124	D-BLAPL/159/2026	ASHOK DAS	2026-01-06	i) BLAPL no. mentioned in para-6 of the petition not tally with annexure-2.

125	D-BLAPL/167/2026	DEBASNAN DAS	2026-01-06	Annexure-1 not legible
126	D-WP(C)/55048/2025	GOPINATH MISHRA	2026-01-06	1. In annexure-3, prayer made by petitioners not in cause title of the application.
127	D-BLAPL/145/2026	DEEPAK KU SAHOO	2026-01-06	i) Name of the petitioner in cause title not tally with Rejection order.
128	D-WP(C)/55307/2025	NIHAL RATH	2026-01-06	Annexure-1 not neat
129	D-MACA/134/2026	DEBIDUTTA MOHAPATRA	2026-01-06	Court Fee Rs. 4,985/ payable , not paid 2. being aggrieved not furnished,statutory deposit not made
130	D-WP(C)/53710/2025	DHANANJAYA MUND	2026-01-06	Age of the petitioner not tally with cause title and affidavit
131	D-WP(C)/55166/2025	SUBHADUTTA ROUTRAY	2026-01-06	Page no. 34 35 42 43 44 46 48 not neat
132	D-CRLMC/40690/2025	KIRTAM BADHEI	2026-01-06	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as CRLREV.
133	D-CRLMC/40499/2025	LALITENDU MISHRA	2026-01-06	1. Page no.23 not filed
134	D-ABLAPL/82/2026	BASANTA KUMAR DAS	2026-01-06	1. Annexure 1 is not attested
135	D-CRLA/165/2026	DEBABRATA DASH	2026-01-06	Court Fee Rs.6.00 not paid 2.Age of appellant furnished in memo of appeal and I.As. not tally with the same in 1st page of trial court judgement
136	D-WA/54540/2025	RATIKANTA MOHAPATRA	2026-01-06	i) Synopsis and date chart not filed. ii) Status of respondents not furnished. iii) Address of the respondent no. 4 in appeal memo does not tally with wp (c). Put up for SR after removal of defects and calculation of limitation after disposal of I.A. no. 5027/2025
137	D-WP(C)/55272/2025	GHANASHYAM DASH	2026-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-WP(C)/53848/2025	NISHIKANTA MISHRA	2026-01-06	This may be registered as W.P(c) -PIL.
139	D-WP(C)/53738/2025	SAROJ KUMAR JEE, A.G.A	2026-01-06	Page nos.51,53,55,57,59,63,65,67,71,77,79,81,83, 85,87,89,91,93,95,97,99,101,105,107,109,113,115,117,119 not fullfledged.2.Page no.148 not properly arranged.
140	D-BLAPL/19/2026	SATYAPADA SHARMA	2026-01-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-WP(C)/55259/2025	KRISHNA CHANDRA SAHU	2026-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
142	D-WP(C)/54239/2025	DINESH KUMAR PATRA	2026-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 not correctly mentioned affidavit of the I.A. Paragraph not correctly mentioned affidavit of the I.A.
143	D-STREV/54809/2025	BIBHUTI BHUSAN PANDA	2026-01-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee payable 100/ paid 6/ . rest amount to be paid
144	D-CRLMC/40350/2025	BIKRAM KESHARI BAL	2026-01-06	This may be registered as CRLREV
145	D-WP(C)/55128/2025	SRINIVAS MOHANTY	2026-01-06	1. In declaration under affidavit, both Writ petition and I.A no.of paragraphs not furnished. 2.Date of execution in V. nama not furnished.

146	D-CONTC/54119/2025	JAGABANDHU SAHU	2026-01-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
147	D-WP(C)/55144/2025	SUBHADUTTA ROUTRAY	2026-01-06	page nos.35 36 49 50 51 53 55 and 62 not neat.
148	D-WP(C)/55145/2025	SUBHADUTTA ROUTRAY	2026-01-06	Page no. 21 marked twice.Page nos.34 35 48 49 50 52 and 54 not neat.
149	D-WP(C)/55446/2025	SRINIVAS MOHANTY	2026-01-06	1. Information in paragraph 2 of the Writ Petition wrongly furnished.
150	D-WP(C)/55513/2025	GYANENDRA KUMAR TRIPATHY	2026-01-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Dtd 10-12-2025 in index not mentioned in annex.5 and vernacular certificate to be furnished in affidavit of I.A.
151	D-CRLMC/40330/2025	SUSHANT KUMAR PRADHAN (3)	2026-01-06	1. Provision of law not correctly furnished. 2. Certified copy of annex-2 not filed.
152	D-CRLREV/40377/2025	DEBA PRASAD DAS	2026-01-06	Address in C.T. not tally with c.copy of annex.1.
153	D-BLAPL/125/2026	ABHAS MOHANTY	2026-01-06	i) Annexure-2 mentioned two times in petition, page no. -5.
154	D-WP(C)/221/2026	GOPINATH MISHRA	2026-01-06	14-NOT PROPERLY INDEXED.
155	D-ABLAPL/297/2026	BHABANI SANKAR DAS	2026-01-06	i) Synopsis and Date chart not page marked in Index.ii) P.S. case no. not mentioned in page -9. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
156	D-WP(C)/54783/2025	KABIR KUMAR JENA	2026-01-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the declaration. 2..Receipt Showing Serv.copy To cg not Filed.
157	D-CRLMC/86/2026	PRAVAT KUMAR MUDULI	2026-01-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. CT case number not correctly furnished in para nos 3 17 Prayer of the petition date chart and para no.10 in I.A. petition. 2.Certified copy of annex-2 not filed.
158	D-CONTC/55267/2025	ADV	2026-01-06	Page mark not correctly furnished
159	D-RVWPET/55364/2025	ANUPAM DASH	2026-01-06	AU fee Rs 2.25/- to be paid. i) Value of appeal and court fees are not furnished. ii) Legible copy of page no. 75,76 are to be filed. iii) Undertaking for translated copy of odia not filed. Put up for SR after removal of defects
160	D-WP(C)/54769/2025	PRAFULLA KUMAR MOHAPATRA	2026-01-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
161	D-WP(C)/55286/2025	SRINIVAS MOHANTY	2026-01-06	1. Annexure -2 not legible and not page marked. 2. In declaration under affidavit,no. of paragraphs not furnished both writ petition and I.A
162	D-WP(C)/53897/2025	SOUBHAGYA SWAIN	2026-01-06	Paragraphs not correctly mentioned in declaration petition as well as I.A.
163	D-WP(C)/55520/2025	GYANENDRA KUMAR TRIPATHY	2026-01-06	VERNACULAR CERTIFICATE IN AFFIDAVIT OF I.A
164	D-RSA/52/2026	PRASANTA KUMAR SATAPATHY	2026-01-06	1. Court Fee Rs.2835/- Payable Not Paid. 1.C.Fee Payable be corrected.2.Put up for further S.R after payment of C.Fee for computing the period of limitation.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 06-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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